

### **Diversion of Foodgrains from Fair Price Shops**

4725. SHRIMATI VASUNDHARA RAJE :  
SHRI DADA BABURAO PARANJPE :  
DR. T. SUBBARAMI REDDY :  
SHRI G.A. CHARAN REDDY :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have been charged for attempting to absolve itself of their role in checking diversion of foodgrain from the fair price shops to open market and the nexus between FPS dealers and blackmarketeers;

(b) if so, the main charges made against the Government regarding PDS grain diversion;

(c) whether any suggestions in this regard have been made to the Government;

(d) if so, the details thereof; and

(e) to what extent the Government have agreed to implement them?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :  
(a) No, Sir, Public Distribution System (PDS) is implemented under the joint responsibility of Central and State Governments. While the Centre makes allocation of essential commodities among the States, subsequent allocation and supervision of distribution within the State is the responsibility of the State Governments. The State Governments have been requested to closely monitor the PDS at the Fair Price Shop and other levels.

(b) to (e) Do not arise.

[Translation]

### **CRPF battallions Deployed in Country**

4726. SHRI RADHA MOHAN SINGH :  
SHRI DEVI BUX SINGH :  
DR. RAMESH CHAND TOMAR :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of CRPF battallions deployed in the country for the maintenance of law and order Statewise;

(b) whether Central assistance is being provided for the maintenance of law and order; and

(c) if so, the details of total amount of assistance provided during 1995-96 and 1996-97, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Maintenance of law and order is the responsibility of the State Governments. However, Central Para Military Forces are made available to the States to assist them in maintaining public order. The level of deployment depends upon the requirement of each state and over all availability of the Force. However, it may not be in public interest to indicate the details of Forces or levels of deployment in various States. No financial assistance as such as provided for maintenance of law and order.

[English]

### **Appointment of Handicapped**

4727. SHRI P.C. CHACKO : Will the Minister of WELFARE be pleased to state:

(a) whether this ministry got conducted interview by the National Institute for the Visually Handicapped in May-June 1995 for the selection of suitable candidates to be appointed in category 'D' Posts in Central Government offices and Public Sector Undertakings;

(b) if so, details thereof, alongwith the list of selected persons;

(c) whether no offer of appointment was sent till date to these selected persons;

(d) if so, the reasons therefor; and

(e) the steps being contemplated to offer them appointments?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (e) At the behest of Ministry of Welfare, National Institute for the Visually Handicapped, Dehradun and conducted interviews with a view to prepare panel of names of visually handicapped persons to be appointed against Group 'D' vacancies in the Central Government Ministries, Departments and Public Sector Undertakings.

Out of a panel of eligible names (610) only 33 persons have received offers of appointment till date as per information available in the Ministry. The names of persons included in the panel and of those given offer of appointment are given in the when reserved vacancies for this category are notified, Ministry of Welfare sends names and dossiers of empanelled persons on regional basis for offers of appointment statement I and II respectively. Offers of appointment to be made by the Ministries, Departments, Public Sector Undertakings concerned. Ministry of Welfare have been regularly pursuing the matter with them.